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SLP(C)No. 15196 OF 2001

ITEM No.57

Court No. 6

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.15196/2001

(From the judgement and order dated 25/07/2001 in RA 1771/01
of The HIGH COURT OF DELHI AT N. DELHI)

BILAS CHAND JAIN

Petitioner (s)

VERSUS

SAROJ SHINGARI

Respondent (s)

(With prayer for interim relief & office report)

Date : 29/10/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Ms. Rani Chhabra, Adv.

For Respondent (s) Mr. AK Sharma, Adv.
for Mr. Ajay Chaudhary, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
Heard counsel.

Leave granted.

Status quo as on date shall continue.

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(Alka Dudeja)
Court Master

(S. Krishnan)
Court Master